

(b) if so, the details of projects with estimated total cost and decision of the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI): (a) and (b). Planning Commission has informed that a proposal for modernisation of Intensive Coronary Care Unit in Cardiology Department of Trivandrum Medical College and Hospital was received for additional central assistance. The proposal was examined in the Commission and State Government of Kerala was requested to reconsider it in view of the availability of such facilities at Sri Chitra Institute and if it was felt necessary, the proposal could be considered for inclusion as a State Plan during Annual Plan 1996-97.

**Loan from OECF, Japan**

3934. SHRI SATYAJIT SINH DULIPSINH GAEKWAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether due to non-availability of loan from OECF, Japan, procurement of turbogenerating sets for river bed power house of the S.S. Project is being delayed;

(b) if so, whether alternatives are being considered by the Government;

(c) whether the Government of India are aware that a stalemate has been created with regard to non-availability of OBCF loan and non-operating of letter of credit with M/s Sumitomo Corporation, Japan; and

(d) if so, the action being taken by the Union Government and NCA to resolve the stalemate?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) Yes, Sir.

(b) to (d). The Government is considering to procure the turbo generating sets on cash and carry basis. In a special meeting of the Review Committee for Narmada Control Authority held on 15th July, 1996 attended by the Chief Ministers of four participating States among others, it was agreed to negotiate with M/s. Sumitomo Corporation, Japan the suppliers of the Turbo-Generator sets for the River Bed Power House of Sardar Sarovar Project, regarding storage and interest charges for the Turbo-Generator sets already manufactured and stored in Japan. It will lead to further course of action in this regard.

**Jarauli Pump Canal**

3935. SHRI VISHAMBHAR PRASAD NISHAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether his Ministry has received a letter dated 22.6.1996 regarding construction of Jarauli Pump Canal in Fatehpur in Uttar Pradesh;

(b) if so, the details of the action taken so far in this regard; and

(c) if no action has been taken the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA): (a) to (c). No such letter dated 22-6-96 has been received in the Ministry of Water Resources. However the letter from the Hon'ble Member of Parliament has been received in Irrigation Department, Government of Uttar Pradesh. The Detailed Project Report was received in Central Water Commission in December, 1993. The State Government is required to comply with the observations of Central Water Commission.

*[English]*

**Firing in Siachen**

3936. PROF. AJIT KUMAR MEHTA: Will the Minister of DEFENCE be pleased to state:

(a) whether Indian and Pakistani troops have been exchanging heavy fire in Siachen for over a month;

(b) if so, the details thereof stating the casualties, if any, on the Indian side;

(c) the provocation for the exchange of heavy fire between Indian and Pakistani troops; and

(d) the steps being taken to bring normalcy in Siachen?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): (a) to (d). Exchange of fire takes place routinely along the Actual Ground Position Line (AGPL) in Siachen sector. In the course of such firing, during the last one month, three Other Ranks were wounded on our side. The firing by the Pakistani troops has been unprovoked. In order to resolve the Siachen issue, several rounds of talks were held during the period 1986 to 1992. Later a Non-Paper on the issue was also given to Pakistani Government in January 1994. However, there has been no positive response from the Pakistani side.

**Jammu-Ladakh National Highway**

3937. SHRI MANGAT RAM SHARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to strengthen the National Highways between Jammu and Ladakh;

(b) if so, the details thereof;

(c) whether efforts are also being made to make the Srinagar-Leh road traffic working during the winter also;